

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).5892/2004

(From the judgment and order dated 30/07/2004 in CRR No. 1997/2002 of The HIGH COURT OF CALCUTTA)

M/S HOOGHLY MILLS CO. LTD.

Petitioner(s)

VERSUS

S.K. MUKHERJEE AND ORS.

Respondent(s)

(With appln(s) for stay)

Date: 28/11/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s)

Mr. Rana Mukherjee, Adv.

Ms. Anuradha, Adv.

Ms. Swati Grover, Adv.

Ms. Sonia Dube, Adv.

Ms. Indra Sawhney, Adv.

For Respondent(s) Mr. Tara Chandra Sharma, Adv.

Ms. Neelam Sharma, Adv.

UPON hearing counsel the Court made the following

O R D E R

Tag with Civil Appeal No. 1750 of 1999.

[ Charanjeet Kaur ]

Court Master

[ Om Prakash ]

Court Master

